

(c) the recommendation accepted by the Government, a gift thereof ; and

(d) whether any programme has been made or is being considered by Government to implement this recommendation ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) to (d) I. R. C. I. (now IRBI) in its report on rehabilitation programme for B. B. J. Construction Co. Ltd., inter-alia, recommended retrenchment of 172 persons, infusion of fresh funds at concessional rates and taking B.B.J. into the fold of one of the constituting companies. Since it did not seem feasible to provide additional funds, other alternatives to restructure the company were considered. The owners of B.B.J. have now decided that Victoria Works will be transferred to M/s. Braithwaite & Co. Ltd. BBJ should remain a separate entity without Victoria Works and manpower including retrenchment as recommended by I. R. C. I. should be rationalised. The management of B.B.J. is taking necessary follow up action.

**Prosecution of Top Managerial Personnel of M/s Bharat Brakes and Valves Ltd.**

4257. SHRI SYED MASUDAL HOSSAIN: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether any C.B.I. enquiry has been made in respect of some top managerial personnel of M/s. Bharat Brakes and valves Limited ;

(b) whether the C. B. I. has sought permission of Government for starting prosecution of some persons and if so, the date on which C.B.I. sought such permission and steps taken by Government pursuant thereto ; and

(c) in case there has been delay in according permission for prosecution, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) to (c) The information is being collected and will be placed on the Table of the House.

**Proposals by Industrialists to Invest in New Ventures in West Bengal**

4258. SHRI BHOLA NATH SEN : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether the Government have information about the proposals of certain industrialists and some multinational, MRTP and FERA companies to invest in major new ventures for industrial revival of West Bengal ; and

(b) if so, (i) the details of the major industrial ventures proposed for West Bengal by them, (ii) the details of the applications for industrial licences/letters of intent received for such projects during the last two years ; and (iii) the details of such projects in which the State Government have agreed to share the investment ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) and (b) During the years 1983 and 1984, 74 and 109 Industrial licence applications under the provisions of Industries (Development and Regulation) Act, 1951 for the grant of Letters of Intent were received from various companies and individuals including MRTP and FERA companies for setting up of industries in West Bengal. Their disposal position as on 13.8.1985 was as under :

Year	No. of applications received	Letters of Intent granted	Rejection/Other	Pending disposal
1983	74	33	41	—
1984	109	42	62	5

The information relating to details of projects in which the State Government agreed to share the investment is not centrally maintained in the Secretariat for Industrial Approvals.